

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/6308/2026 BLAPL/2107/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	S.P.(CID-CRL),CUTTACK /17 /2021 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000150/2025
2	D-BLAPL/6346/2026 BLAPL/2108/2026	DILLIP GHADEI @ DANA VS STATE OF ODISHA	ASHOK DAS VS	BAIDYANATHPUR /432 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002289/2025
3	D-BLAPL/5176/2026 BLAPL/2109/2026	RAJESH SONI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /92 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000226/2023
4	D-BLAPL/5445/2026 BLAPL/2110/2026	BABULU KUMAR NISHAD VS STATE OF ODISHA	RANJITA SINGH VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000026/2025
5	D-BLAPL/6371/2026 BLAPL/2111/2026	KARTIKA SAHOO @ GANESH VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	/ /0 3RD ADDL. DISTRICT JUDGE,CUTTACK 2(A)CC/0000069/2025
6	D-BLAPL/6332/2026 BLAPL/2112/2026	BHAGABAT BHUSAN BEHERA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /2 /2026 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000002/2026
7	D-BLAPL/6335/2026 BLAPL/2113/2026	BIJU DANDAPAT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RAIBANIA /89 /2024 A.D.J.,JALESWAR(Baleshwar) ST/0000478/2024
8	D-BLAPL/6376/2026 BLAPL/2114/2026	SUBRAT BEHERA VS STATE OF ODISHA(VIG.)	BASANTA KUMAR DAS VS	CUTTACK VIGILANCE /7 /2026 SPECIAL JUDGE(VIGILANCE),ANGUL(A GR/0000005/2026
9	D-BLAPL/5575/2026 BLAPL/2115/2026	HARISH CHANDRA DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHANUPALI /23 /2025 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000109/2025
10	D-BLAPL/6380/2026 BLAPL/2116/2026	BHASKAR KARNA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PHIRINGIA /43 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000069/2026
11	D-BLAPL/5827/2026 BLAPL/2117/2026	CHANDAN BEHERA VS STATE OF ODISHA	GIRIDHARI ROUT VS	RASGOBINDPUR /239 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000138/2025

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12	D-BLAPL/6339/2026 BLAPL/2118/2026	SRIKANTA @ SRIKANTA KUMAR GOUDA VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /30 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/000098/2026
13	D-BLAPL/5860/2026 BLAPL/2119/2026	NILESH SAHOO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /644 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000182/2025
14	D-BLAPL/6015/2026 BLAPL/2120/2026	NIKHIL YADAV VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	// SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000072/2025
15	D-BLAPL/6591/2026 BLAPL/2121/2026	SAHIL MAHAJAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /105 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000315/2025
16	D-BLAPL/6307/2026 BLAPL/2122/2026	BISWAJIT PARIDA VS STATE OF ODISHA	SURYAKANTA DASH VS	JANKIA P.S. /474 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000961/2025
17	D-BLAPL/6344/2026 BLAPL/2123/2026	RUPA PINGUA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /486 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE CT/0000029/2026
18	D-BLAPL/6345/2026 BLAPL/2124/2026	SIBUNA KUMAR SANDHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /36 /2026 J.M.F.C.,RANPUR(Nayagarh) GR/0000062/2026
19	D-BLAPL/6384/2026 BLAPL/2125/2026	RAJA KISAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	LAIKERA /4 /2024 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000078/2024
20	D-BLAPL/6420/2026 BLAPL/2126/2026	GOPI BISWAKARMA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	// SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000001/2026
21	D-BLAPL/6425/2026 BLAPL/2127/2026	SAGAR BHOI @ KALU VS STATE OF ODISHA	BISWABHUSAN DAS VS	BANKI /50 /2025 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000026/2025
22	D-BLAPL/6392/2026 BLAPL/2128/2026	RAJKUMAR KURRE VS STATE OF ODISHA	BASANTA MANJULA PATI VS	// SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000001/2026
23	D-BLAPL/6394/2026	PURSOTTAM SONWANI @ PURSOTTAM SONWARI	PRAMOD KUMAR BOHIDAR	//

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	BLAPL/2129/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000001/2026
24	D-BLAPL/6397/2026 BLAPL/2130/2026	MUKUNDA BAG VS STATE OF ODISHA	AGNI SIKHA RAY VS	TITILAGARH /344 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000462/2025
25	D-BLAPL/6413/2026 BLAPL/2131/2026	AKASH PAIK VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /467 /2023 A.D.J.,BARGARH(Bargarh) CT/0000149/2023
26	D-BLAPL/5631/2026 BLAPL/2132/2026	DINESH MAHARANA VS STATE OF ODISHA (EOW)	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /2 /2026 PRESIDING OFFICER, DESIGNATED CO CT/0000002/2026
27	D-BLAPL/5835/2026 BLAPL/2133/2026	ARJUN KHOSLA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /309 /2025 DIST.& SESSIONS JUDGE,RAYAGADA(D CT/0000072/2025
28	D-BLAPL/6433/2026 BLAPL/2134/2026	SONIA GOLARY @ JETIA @ SANIA GOLARY VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /110 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000099/2024
29	D-BLAPL/5838/2026 BLAPL/2135/2026	NAGE KHOSLA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /309 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000072/2025
30	D-BLAPL/5979/2026 BLAPL/2136/2026	SANTOSH DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /26 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000014/2026
31	D-BLAPL/6434/2026 BLAPL/2137/2026	MOUSAK GANDA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /387 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000222/2023
32	D-BLAPL/6377/2026 BLAPL/2138/2026	SUNIL MAJHI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PADMAPUR /97 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000051/2025
33	D-BLAPL/6404/2026 BLAPL/2139/2026	LAKINATH BISOYE VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	/ /0 DISTRICT AND SESSIONS JUDGE,MAL CT/0000007/2026
34	D-BLAPL/6438/2026 BLAPL/2140/2026	ASHOK BEHERA VS	SUDHANSHU SEKHAR DASH VS	NAYAPALLI P.S. /171 /2025 A.D.J.,BHUBANESWAR(Khordha)

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35	D-BLAPL/5993/2026 BLAPL/2141/2026	STATE OF ODISHA SUSANTA KUMAR MUDULI @ GANDU VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	TR/0000192/2025 KALINGA NAGAR /289 /2025 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000491/2025
36	D-BLAPL/6478/2026 BLAPL/2142/2026	OMKAR KACHHI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000035/2025
37	D-BLAPL/6552/2026 BLAPL/2143/2026	DHANA HANTAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADWA /94 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000104/2025
38	D-CMP/7949/2026 CMP/405/2026	SUNYABASI SAMANTARAY VS BIGHNARAJ PAIKARAY	JAGANNATH SENAPATI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) TS/0000219/1991
39	D-CMP/8725/2026 CMP/406/2026	PRAFULLA KUMAR SAHOO VS BAIDEHI DEI	SAROJA KANTA MANDAL VS	// A.D.J.,KHURDA(Khordha) CMA/0000009/2023
40	D-CMP/8339/2026 CMP/407/2026	SATYANANDA MISHRA VS DEBENDRA NATH DASH	KSHIROD KUMAR SAHOO VS	// CIVIL JUDGE (JD),KUJANG(Jagatsinghpur) IA/0000036/2026
41	D-CMP/46039/2025 CMP/408/2026	BACKBONE CONSTRUCTION PVT.LTD, GUJARAT VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR RFA/0000070/2023
42	D-CMP/8222/2026 CMP/409/2026	KHALIL KHAN VS MAINA BIBI	DURGA PRASAD JENA VS	// CIVIL JUDGE (JD),CHANDIKHOLE(Jajapur) EC/0000003/2007
43	D-CMP/3861/2026 CMP/410/2026	MD. AZIMUZ ZAMAN VS MD. ABDUS SAMAD	PRAMOD KUMAR PADHEE VS	// DISTRICT & SESSIONS JUDGE,SAMBALPUR RFA/0000040/2023
44	D-CMP/8898/2026 CMP/411/2026	ASWINI KUMAR MAHARANA VS LAKSHMI NARAYAN MAHARANA	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),JHARSUGUDA(Jharsuguda) TS/0000002/2002
45	D-CONTC/7202/2026 CONTC/1294/2026	MANJULATA SAMAL VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// () //

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46	D-CONTC/7212/2026 CONTC/1295/2026	PRADEEP KUMAR RAY VS DR. N.THIRUMALA NAIK, I.A.S	MAHENDRA KUMAR SAHOO VS	// 0 //
47	D-CONTC/7219/2026 CONTC/1296/2026	M.C.OF OSAP 7TH BATTALION HIGH SCHOOL, BHUBANESWAR VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
48	D-CONTC/7225/2026 CONTC/1297/2026	M.C. OF JAGANNATH PRASAD HIGH SCHOOL, CUTTACK VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
49	D-CONTC/7227/2026 CONTC/1298/2026	M.C. OF NILAKANTHA HIGH SCHOOL, BAULABANDHA VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
50	D-CONTC/7387/2026 CONTC/1299/2026	LITU BEHERA VS BHUPENDRA SINGH POONIA, COMM. CUM SEC., SKILL DEVELP. AND TECH. EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0 //
51	D-CONTC/7664/2026 CONTC/1300/2026	PADMANAVA NANDA VS ARVIND SINGH, C.E.O, TPCODL, BHUBANESWAR	ASHOK KUMAR PATTANAIAK VS	// 0 //
52	D-CONTC/8032/2026 CONTC/1301/2026	MAMATA DAS VS USHA PADHI, PRINCIPAL SECRETARY DEPT. OF HOUSING AND URBAN DEVELOPMENT, ODISHA	ADV. VS	// 0 //
53	D-CONTC/8094/2026 CONTC/1302/2026	JAGABANDHU DAS VS MANOJ KUMAR BEHERA, OAS-I(JB)	ADV. VS	// 0 //
54	D-CONTC/8658/2026 CONTC/1303/2026	SURYAMANI MAJHI VS ISWAR PRADHAN, SR MINING OFFICER, NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //
55	D-CONTC/8660/2026 CONTC/1304/2026	TRINATH SAHOO VS ISWAR PRADHAN, SR MINING OFFICER, NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //
56	D-CONTC/8662/2026 CONTC/1305/2026	RABINDRA KUMAR BARIK VS GOPAL KRUSHNA DAS, REGIONAL TRANSPORT OFFICER, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
57	D-CONTC/8666/2026	MRUNMAYA ROUSTRAY	ADV.	//

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	CONTC/1306/2026	VS	VS	0
		GIRISH S.N, IAS		//
58	D-CONTC/8676/2026	BINAY RANJAN SAHOO	ADV.	//
	CONTC/1307/2026	VS	VS	0
		GIRISH S.N, IAS		//
59	D-CONTC/7232/2026	M.C. OF BANKANIDHI BALUNKESWAR BIDYAPITHA (HIGH SCHOOL),BARANGAGADA	ADV.	//
	CONTC/1308/2026	VS	VS	0
		DR. N.THIRUMALA NAIK, I.A.S		//
60	D-CONTC/7238/2026	MANABHANJAN PADHAN	DURGESH NARAYAN RATH	//
	CONTC/1309/2026	VS	VS	0
		DR. N.THIRUMALA NAIK, I.A.S		//
61	D-CONTC/7393/2026	DAMAYANTI PANDA	ADV.	//
	CONTC/1310/2026	VS	VS	0
		USHA PADHY, PRINCIPAL SEC., HOUSING AND URBAN DEVELP. DEPT., ODISHA		//
62	D-CONTC/7127/2026	UPENDRA SWAIN	ADV	//
	CONTC/1311/2026	VS	VS	0
		BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES,ODISHA		//
63	D-CONTC/7523/2026	BIJAN KUMAR MOHANTY	ADV.	//
	CONTC/1312/2026	VS	VS	0
		ANU GARG, I.A.S		//
64	D-CONTC/7562/2026	SABITA NISANKA	ADV.	//
	CONTC/1313/2026	VS	VS	0
		HEMANTA SHARMA, IAS		//
65	D-CONTC/7629/2026	DAITARI MEHER	B.SIVA SATYAM	//
	CONTC/1314/2026	VS	VS	0
		ARAVIND AGARWAL, I.A.S		//
66	D-CONTC/7264/2026	MANAGING COMMITTEE OF ANULI HIGH SCHOOL,TUNGAMAL,DEOGARH	ADV	//
	CONTC/1315/2026	VS	VS	0
		DR. N THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//
67	D-CONTC/7631/2026	SUNITA MISHRA	B.SIVA SATYAM	//
	CONTC/1316/2026	VS	VS	0
		ARAVIND AGARWAL, I.A.S		//
68	D-CONTC/7633/2026	SRIKANTA BALLAVA SAMANTA	B.SIVA SATYAM	//
	CONTC/1317/2026	VS	VS	0

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69	D-CRLA/5239/2026 CRLA/239/2026	ARAVIND AGARWAL, I.A.S SAHADEBA JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// NANDIPADA /88 /2021 A.D.J.,ANANDAPUR(Kendujhar) ST/0000034/2022
70	D-CRLA/6024/2026 CRLA/240/2026	BHARAT KUAMR GHADEI@BHARAT KUMAR GHADAI VS STATE OF ODISHA(VIG.)	DHIRENDRA KUMAR MOHAPATRA VS	SAMBALPUR VIGILANCE /56 /1997 SPL.JUDGE (VIG), SUNDERGARH(Sundar) CT/0000241/2016
71	D-CRLLP/6328/2026 CRLLP/28/2026	STATE OF ODISHA VS VIJAY SINGH	UDIT RANJAN JENA , A.G.A VS	MOHANA /137 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000047/2020
72	D-CRLMC/6074/2026 CRLMC/728/2026	STATE (NIA), BBSR VS GAMELI CHINNA RAO @ SANTU @ KHILLA @ BANDHU SANTOSH @ KILLO MOHAN RAO @ PULLEYA MELAKA	SANTOSH KUMAR MUND, (SPL.PUBLIC PROSECUTOR) VS	CHITRAKONDA /7 /2012 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000024/2012
73	D-CRLMC/6477/2026 CRLMC/729/2026	SANJAY KUMAR GIRI VS STATE OF ODISHA	APARESH BHOI VS	CHHEND /183 /2024 S.D.J.M.,(PANPOSH), ROURKELA(Sundar) GR/0002600/2024
74	D-CRLMC/6472/2026 CRLMC/730/2026	PRADIPTA KUMAR MOHANTY VS STATE OF ODISHA	DEVASHIS PANDA VS	JAJPUR TOWN /381 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002548/2024
75	D-CRLMC/6263/2026 CRLMC/731/2026	BASU FEBEANI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /534 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0001534/2024
76	D-CRLMC/6316/2026 CRLMC/732/2026	GOBARDHAN SANDA @ SANDHA VS STAE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	PURUNAKATAK /129 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000023/2024
77	D-CRLMC/6277/2026 CRLMC/733/2026	MOGLI@SANDEEP KUMAR SAHU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BAIDYANATHPUR /59 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000284/2025
78	D-CRLMC/6320/2026 CRLMC/734/2026	AURO PRASAD MISHRA VS STATE OF ODISHA	LALATENDU DAS VS	PURI TOWN /146 /2012 S.D.J.M.,PURI(Puri) GR/0002053/2012
79	D-CRLMC/6379/2026 CRLMC/735/2026	BHAGABAN PADHI@BHAGABAN PADHY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000044/2024

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80	D-CRLMP/6189/2026 CRLMP/303/2026	PUJA NAHAK @ PUJA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CHATRAPUR /251 /2023 () //
81	D-CRLREV/6093/2026 CRLREV/177/2026	SATYAM KUMAR JAL@ SATYAM JAL VS SUB-COLLECTOR, BHAWANIPATNA-CUM-EXECUTIVE MAGISTRATE, BHAWANIPATNA	PRADEEP KUMAR PARIDA VS	//0 EXECUTIVE MAGISTRATE, BHAWANIPATNA CMC/0000172/2025
82	D-CRLREV/6174/2026 CRLREV/178/2026	GADADHAR GARABADU VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000618/2024
83	D-CRLREV/6206/2026 CRLREV/179/2026	NILIMAMAYEE CHHOTARAY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) CRMC/0001427/2025
84	D-CRLREV/5470/2026 CRLREV/180/2026	JALIL KHAN VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	NAYAGARH /172 /2015 DISTRICT AND SESSIONS JUDGE,NAYAGARH CRA/0000026/2025
85	D-LAA/8801/2026 LAA/16/2026	SPECIAL LAND ACQUISITION OFFICER,SUBARNAREKHA IRRIGATION PROJECT,BARIPADA,MANJURIPATNA VS TARANI KANTA MOHANTA	BARIPADA,MANJURIPATNA VS	// THE PO, LAR AND R AUTHORITY, CUTTACK LAR/0000003/2023
86	D-MACA/8682/2026 MACA/220/2026	SULOCHANA BISWAL VS CHAITANYA CHARAN DAS	SUSANT KUMAR MOHANTY VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000178/2022
87	D-MACA/8620/2026 MACA/221/2026	PADMAKUMAR BHOI VS MALTI DEVI PANDEY	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda) Mac/0000031/2023
88	D-MATA/8804/2026 MATA/76/2026	SATYABRATA PARIDA VS RAKHI DEY	GHANASHYAM MUDULI VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000217/2024
89	D-MATA/8718/2026 MATA/77/2026	RAJASMITA SWAIN VS SANAT KUMAR SAHOO	RASHMI KANTA ACHARYA VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000832/2023
90	D-OTAPL/8868/2026 OTAPL/9/2026	COMMISSIONER OF CUSTOMS (PREVENTIVE),C.R BUILDING, BHUBANESWAR VS M/S. SARAOGI UDYOG PVT LTD.	SUJAN KUMAR ROYCHOUDHURY,SR.S.C VS	// () //
91	D-RSA/6388/2026	ALEKH SAHOO	ISWAR CHANDRA PRADHAN	//

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	RSA/107/2026	VS HRUDANANDA SAHOO	VS	2ND A.D.J.,CUTTACK(Cuttack) RFA/0000040/2024
92	D-RSA/7336/2026 RSA/108/2026	LALIT MOHAN KHETI@MAHAKUR VS NARIHA KHETI	TIKERAM MEHER VS	// A.D.J.,SONEPUR(Sonepur) RFA/0000021/2007
93	D-RSA/7317/2026 RSA/109/2026	CHUDKA MAJHI VS BAPI HEMBRAM	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000001/2023
94	D-RSA/7379/2026 RSA/110/2026	LACHHAMANA SWAIN VS CHARULATA ROUT	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000023/2025
95	D-RVWPET/8512/2026 RVWPET/62/2026	SANDEEP JAISWAL VS ROHIT KUMAR SANTUKA	AKSHAYA KUMAR BEHERA VS	// () //
96	D-TRP(C)/8822/2026 TRP(C)/62/2026	DR. BANDANA SOREN VS DR. BHISMA NARAYAN BEHERA	PRANAYANEE DASMOHAPATRA VS	// JUDGE FAMILY COURT,BALASORE(Bal) CP/0000559/2025
97	D-TRPCRL/6122/2026 TRPCRL/20/2026	SUSANTA BEHERA VS DEBASISH BERA	HIMANSHU SEKHAR PANDA VS	//0 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000156/2023
98	D-WA/6723/2026 WA/358/2026	STATE OF ODISHA VS NARASIMHA PRADHAN	DEBASISH TRIPATHY,A.G.A VS	// () //
99	D-WA/8015/2026 WA/359/2026	STATE OF ODISHA VS PRAMILA SUNDARI MOHANTY	SABITA RANJAN PATTNAIK,A.G.A VS	// () //
100	D-WA/8514/2026 WA/360/2026	STATE OF ODISHA VS SAMPATI BISWAKESHAN	SAROJ KUMAR JEE,A.G.A VS	// () //
101	D-WA/52404/2025 WA/361/2026	COSBOARD INDUSTRIES LTD,CUTTACK VS EMPLOYEES PROVIDENT FUND ORGANIZATION, UNDER MINISTRY OF LABOUR AND EMPLOYMENT, GOVERNMENT OF INDIA	SOUMYA JYOTI BISWAL VS	// () //
102	D-WP(C)/8394/2026 WP(C)/6781/2026	AKSHYAYA KUMAR BHANJA VS	TUSHAR KANTA NAYAK VS	// ()

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103	D-WP(C)/8579/2026 WP(C)/6782/2026	STATE OF ODISHA HAREKRUSHNA RANA VS	DEBIDUTTA MOHAPATRA VS	// // 0
104	D-WP(C)/8580/2026 WP(C)/6783/2026	STATE OF ODISHA BISHNU CHARAN SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // 0
105	D-WP(C)/51579/2025 WP(C)/6784/2026	STATE OF ODISHA MAHANTA KAUSAL KISHORE DAS VS	BIKRAM KESHARI MOHANTY VS	// // 0
106	D-WP(C)/8585/2026 WP(C)/6785/2026	THE COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR SANKAR SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // 0
107	D-WP(C)/7969/2026 WP(C)/6786/2026	STATE OF ODISHA CAPITAL INSTITUTE OF MANAGEMENT AND SCIENCE, BHUBANESWAR VS	DEVI PRASAD DASH VS	// // 0
108	D-WP(C)/8171/2026 WP(C)/6787/2026	THE STATE OF ODISHA PRASANNA KUMAR PANDA VS	SUKANTA KUMAR MISHRA VS	// // 0
109	D-WP(C)/8747/2026 WP(C)/6788/2026	STATE OF ODISHA PRAMOD CHANDRA BEHERA VS	DIPTI RANJAN MOHAPATRA VS	// // 0
110	D-WP(C)/7977/2026 WP(C)/6789/2026	STATE OF ODISHA ARUNDHATI KAR VS	AMBIKA PRASAD RAY VS	// // 0
111	D-WP(C)/8257/2026 WP(C)/6790/2026	COLLECTOR, CUTTACK MANISHA BEHERA VS	BISWABIHARI MOHANTY VS	// // 0
112	D-WP(C)/7998/2026 WP(C)/6791/2026	STATE OF ODISHA BASANTA KUMAR DISIRI VS	SRINIVAS MOHANTY VS	// // 0
113	D-WP(C)/8123/2026 WP(C)/6792/2026	STATE OF ODISHA M/S MAHADEV REAL ESTATE CONSULTANCY PVT. LTD., BHUBANESWAR VS	BISHNU PRASAD SARANGI VS	// // 0
		STATE OF ODISHA		//

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114	D-WP(C)/8001/2026 WP(C)/6793/2026	SUBHASHREE MOHARANA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
115	D-WP(C)/8174/2026 WP(C)/6794/2026	SAYED MOTAHER AHMAD PARVEZ VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
116	D-WP(C)/8260/2026 WP(C)/6795/2026	LOKANATH SAHU VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
117	D-WP(C)/8000/2026 WP(C)/6796/2026	ARJUN JENA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
118	D-WP(C)/8176/2026 WP(C)/6797/2026	ANIL KUMAR MANDAL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
119	D-WP(C)/8305/2026 WP(C)/6798/2026	RAMA CHANDRA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
120	D-WP(C)/8310/2026 WP(C)/6799/2026	HAREKRUSHNA MOHANTA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
121	D-WP(C)/8734/2026 WP(C)/6800/2026	MANORANJAN BISWAL VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
122	D-WP(C)/8648/2026 WP(C)/6801/2026	KARUNAKAR PATRA VS R.T.O., KEONJHAR	KHIROD CHANDRA MAJHI VS	// 0 //
123	D-WP(C)/8818/2026 WP(C)/6802/2026	DEEPAK KUMAR SINGH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
124	D-WP(C)/8647/2026 WP(C)/6803/2026	KARUNAKAR PATRA VS R.T.O., KEONJHAR	KHIROD CHANDRA MAJHI VS	// 0 //
125	D-WP(C)/8651/2026	ARJUN MISHRA	CHANDAN MISHRA	//

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	WP(C)/6804/2026	VS R.T.O., CUTTACK	VS	0 //
126	D-WP(C)/51769/2025 WP(C)/6805/2026	DHARANIDHAR MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
127	D-WP(C)/9081/2026 WP(C)/6806/2026	SUJATA MOHAPATRA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
128	D-WP(C)/8503/2026 WP(C)/6807/2026	BHOLANATH SETHY VS COLLECTOR, CUTTACK	AMBIKA PRASAD RAY VS	// 0 //
129	D-WP(C)/8853/2026 WP(C)/6808/2026	SRI DOLAGOBINDA JEW BIJE NIJAGAON,ANGUL VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
130	D-WP(C)/8313/2026 WP(C)/6809/2026	GOPAL CHARAN SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
131	D-WP(C)/8544/2026 WP(C)/6810/2026	BIJAYA SETH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
132	D-WP(C)/7713/2026 WP(C)/6811/2026	BANSIDHAR PURUSETH VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //
133	D-WP(C)/8315/2026 WP(C)/6812/2026	HARIMOHAN BEHERA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
134	D-WP(C)/8671/2026 WP(C)/6813/2026	M/S DION INFRATECH PVT.LTD, KHURDA VS ODISHA STATE HOUSING BOARD(OSHB) KHURDA	SOUMYA MISHRA VS	// 0 //
135	D-WP(C)/8316/2026 WP(C)/6814/2026	GAJANAN NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
136	D-WP(C)/8550/2026 WP(C)/6815/2026	PARBATI NAYAK VS	RANJIT SAMAL VS	// 0

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137	D-WP(C)/8325/2026 WP(C)/6816/2026	STATE OF ODISHA BABITA KUMARI KHORA VS	JANAKI KANTA MAHAPATRA VS	// // ()
138	D-WP(C)/8744/2026 WP(C)/6817/2026	STATE OF ODISHA RANJAN BEHERA VS	DIPTI RANJAN MOHAPATRA VS	// // ()
139	D-WP(C)/8653/2026 WP(C)/6818/2026	STATE OF ODISHA PRAVATI PRADHAN VS	PURNA CHANDRA DAS VS	// // ()
140	D-WP(C)/6188/2026 WP(C)/6819/2026	STATE OF ODISHA M/S GAIL (INDIA) LIMITED, NEW DELHI VS	ASHISH KUMAR SAMAL VS	// // ()
141	D-WP(C)/7721/2026 WP(C)/6820/2026	UNION OF INDIA ENGINEER IN CHIEF, RWS AND S, ODISHA, BHUBANESWAR VS	SATYABRATA MOHANTY, A.G.A VS	// // ()
142	D-WP(C)/8487/2026 WP(C)/6821/2026	GENERAL SECRETARY, NIKHILA ODISHA WATER SUPPLY AND SANITATION EMPLOYEES UNION CHOU DHURI NAIK VS	TUSAR KUMAR MISHRA VS	// // ()
143	D-WP(C)/8004/2026 WP(C)/6822/2026	STATE OF ODISHA SURENDRA BEHERA VS	SHASHI BHUSAN JENA VS	// // ()
144	D-WP(C)/7737/2026 WP(C)/6823/2026	STATE OF ODISHA ASHISH KUMAR MAHAL VS	BADRINARAYAN PANDA VS	// // ()
145	D-WP(C)/9088/2026 WP(C)/6824/2026	DIRECTOR OF HEALTH AND FAMILY WELFARE DEPARTMENT, KHURDHA ODISHA KULDIP KAUR VS	DEEPA LI MAHAPATRA VS	// // ()
146	D-WP(C)/7707/2026 WP(C)/6825/2026	STATE OF ODISHA KANDURI BHUJABAL VS	ACHYUTANANDA PATTANA I K VS	// // ()
147	D-WP(C)/8125/2026 WP(C)/6826/2026	STATE OF ODISHA M/S MAHADEV REAL ESTATE CONSULTANCY PVT. LTD., BHUBANESWAR VS	BISHNU PRASAD SARANGI VS	// // ()
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148	D-WP(C)/8329/2026 WP(C)/6827/2026	KSHIROD GOUDA VS ODISHA GRAMINA BANK, KHANDAGIRI	DILIP KUMAR SAHU VS	// 0 //
149	D-WP(C)/7856/2026 WP(C)/6828/2026	UMESH PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
150	D-WP(C)/8401/2026 WP(C)/6829/2026	DOLAGOBINDA SA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
151	D-WP(C)/8317/2026 WP(C)/6830/2026	PRAMOD KUMAR SRICHANDAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
152	D-WP(C)/8330/2026 WP(C)/6831/2026	ASHIS KUMAR PANI VS ODISHA GRAMINA BANK, KHANDAGIRI	DILIP KUMAR SAHU VS	// 0 //
153	D-WP(C)/8318/2026 WP(C)/6832/2026	BRUNDABAN CHANDRA PEDA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
154	D-WP(C)/8402/2026 WP(C)/6833/2026	JAGULAL NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
155	D-WP(C)/8336/2026 WP(C)/6834/2026	SAROJ KUMAR PANDA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //
156	D-WP(C)/8403/2026 WP(C)/6835/2026	PINTU NIAL VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
157	D-WP(C)/8320/2026 WP(C)/6836/2026	BAIDYANATH MISHRA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
158	D-WP(C)/8136/2026 WP(C)/6837/2026	BASANTA KUMAR MAHAPATRA VS ODISHA GRAMINA BANK, BHUBANESWAR	DILIP KUMAR SAHU VS	// 0 //
159	D-WP(C)/8253/2026	SANJAY KACHHAP	LAXMINARAYAN PATEL	//

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	WP(C)/6838/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/8783/2026 WP(C)/6839/2026	ANUJ KUMAR AGRAWAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
161	D-WP(C)/8489/2026 WP(C)/6840/2026	MANORANJAN SAHOO VS ODISHA INFORMATION COMMISSION UNDER RTI ACT, BHUBANESWAR	HIMANSHU BHUSAN DASH VS	// 0 //
162	D-WP(C)/8829/2026 WP(C)/6841/2026	LACHHAMAN MUKHI VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
163	D-WP(C)/8799/2026 WP(C)/6842/2026	JOGINDRA RATHA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
164	D-WP(C)/8547/2026 WP(C)/6843/2026	AHALYA MALLIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
165	D-WP(C)/8548/2026 WP(C)/6844/2026	ASHILA CHHATRIA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
166	D-WP(C)/8882/2026 WP(C)/6845/2026	SUBASH CHANDRA SUKLA VS STATE OF ORISSA	MANORANJAN NAYAK VS	// 0 //
167	D-WP(C)/8803/2026 WP(C)/6846/2026	JANARDAN SHADANGI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
168	D-WP(C)/6145/2026 WP(C)/6847/2026	DR. HIMANSU SEKHAR SARANGI VS STATE OF ORISSA	MD. AKRAM VS	// 0 //
169	D-WP(C)/8407/2026 WP(C)/6848/2026	KANCHAN BALA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
170	D-WP(C)/8388/2026 WP(C)/6849/2026	TRILOCHAN DIGAL VS	KUNAL KUMAR SWAIN VS	// 0

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171	D-WP(C)/8409/2026 WP(C)/6850/2026	STATE OF ODISHA PRASANT KUMAR BEHERA VS	SUKANTA KUMAR MISHRA VS	// // ()
172	D-WP(C)/8405/2026 WP(C)/6851/2026	STATE OF ODISHA RABINDRA SWAIN VS	SUKANTA KUMAR MISHRA VS	// // ()
173	D-WP(C)/8546/2026 WP(C)/6852/2026	STATE OF ODISHA NIRMAL KUMAR MAHAKUD VS	RANJIT SAMAL VS	// // ()
174	D-WP(C)/8425/2026 WP(C)/6853/2026	STATE OF ODISHA BIGHNESWAR MOHANTY VS	SUKANTA KUMAR MISHRA VS	// // ()
175	D-WP(C)/8379/2026 WP(C)/6854/2026	STATE OF ODISHA MEGHAMALA BISWAL VS	SUKANTA KUMAR MISHRA VS	// // ()
176	D-WP(C)/8549/2026 WP(C)/6855/2026	STATE OF ODISHA CHHATISH CHANDRA NAIK VS	RANJIT SAMAL VS	// // ()
177	D-WP(C)/8380/2026 WP(C)/6856/2026	STATE OF ODISHA DAITARY PRASAD SWAIN VS	SUKANTA KUMAR MISHRA VS	// // ()
178	D-WP(C)/8427/2026 WP(C)/6857/2026	STATE OF ODISHA SAROJ KUMAR BEHERA VS	AGASTI KANUNGO VS	// // ()
179	D-WP(C)/8556/2026 WP(C)/6858/2026	STATE OF ORISSA DURYODHAN GADATIA VS	RANJIT SAMAL VS	// // ()
180	D-WP(C)/9204/2026 WP(C)/6859/2026	STATE OF ODISHA KUNJA BIHARI PRADHAN VS	ABHILASH MISHRA VS	// // ()
181	D-WP(C)/8417/2026 WP(C)/6860/2026	CHIEF MANAGER CUM AUTHRISED OFFICER, PNB BANK, SAMBALPUR PUSPAREKHA DAS @ CHODHURY VS	SUKANTA KUMAR MISHRA VS	// // ()
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182	D-WP(C)/8498/2026 WP(C)/6861/2026	PRAKASH BEHERA VS STATE OF ORISSA	SUVASHISH PATTANAIAK VS	// 0 //
183	D-WP(C)/8416/2026 WP(C)/6862/2026	PRAMILA SAHU VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// 0 //
184	D-WP(C)/8586/2026 WP(C)/6863/2026	SANYASI BARIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
185	D-WP(C)/8365/2026 WP(C)/6864/2026	SATYANARAYAN JENA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
186	D-WP(C)/8406/2026 WP(C)/6865/2026	KANDA CHARAN DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
187	D-WP(C)/8413/2026 WP(C)/6866/2026	ARATI MALLICK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
188	D-WP(C)/8369/2026 WP(C)/6867/2026	SABITA GOCHHAYAT @ ROUT VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
189	D-WP(C)/8367/2026 WP(C)/6868/2026	SAROJ KUMAR MAITY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
190	D-WP(C)/8420/2026 WP(C)/6869/2026	BABAJI SWAIN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
191	D-WP(C)/8422/2026 WP(C)/6870/2026	PRANATI MANJULA BASANTIA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
192	D-WP(C)/8370/2026 WP(C)/6871/2026	SANJULATA MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
193	D-WP(C)/8384/2026	ASHOK KUMAR SWAIN	SUKANTA KUMAR MISHRA	//

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	WP(C)/6872/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/8410/2026 WP(C)/6873/2026	PURNA CHANDRA SINHA VS SECRETARY TO GOVERNMENT, STATE OF ODISHA LAW DEPARTMENT, KHURDHA	PRASANNA KUMAR NAYAK VS	// 0 //
195	D-WP(C)/8560/2026 WP(C)/6874/2026	SARASWATI DEHURY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
196	D-WP(C)/8496/2026 WP(C)/6875/2026	ARMAN SAMAL VS BOARD OF SECONDARY EDUCATION CUTTACK, ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
197	D-WP(C)/8552/2026 WP(C)/6876/2026	SANYASI MAHALA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
198	D-WP(C)/8138/2026 WP(C)/6877/2026	M/S MAHADEV REAL ESTATE CONSULTANCY PVT. LTD., BBSR VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS	// 0 //
199	D-WP(C)/8553/2026 WP(C)/6878/2026	BRAJA KISHOR NAG VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
200	D-WP(C)/8557/2026 WP(C)/6879/2026	UDENATH SUNA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
201	D-WP(C)/8559/2026 WP(C)/6880/2026	SADANANDA DEHURY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
202	D-WP(C)/7710/2026 WP(C)/6881/2026	MS. SOMYA PRIYADARSHINI NANDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
203	D-WP(C)/8955/2026 WP(C)/6882/2026	NIMAI CHARAN PARIDA VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE, JAJPUR	ARIJEET MISHRA VS	// 0 //
204	D-WP(C)/8340/2026 WP(C)/6883/2026	HRUSHIKESH PATRA VS	RABINARAYAN NAYAK VS	// 0

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205	D-WP(C)/8227/2026 WP(C)/6884/2026	STATE OF ODISHA DIPTIMA YEE PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // 0 //
206	D-WP(C)/8959/2026 WP(C)/6885/2026	M/S SATYASAI CONSTRUCTION, JAJPUR VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //
207	D-WP(C)/8968/2026 WP(C)/6886/2026	DR.NANDITA PANDA VS STATE OF ODISHA	MOHAMMAD AKRAM VS	// 0 //
208	D-WP(C)/9184/2026 WP(C)/6887/2026	M/S KALINGA TRADER, GANJAM VS THE JOINT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE	PRANAYA SAHOO VS	// 0 //
209	D-WP(C)/8068/2026 WP(C)/6888/2026	BIJAY KUMAR DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
210	D-WP(C)/8533/2026 WP(C)/6889/2026	BABURAM SWAIN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
211	D-WP(C)/8261/2026 WP(C)/6890/2026	FAKIR RANA VS ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION, KALAHANDI	GOKULANANDA SAHU VS	// 0 //
212	D-WP(C)/8217/2026 WP(C)/6891/2026	HARIPRIYA MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
213	D-WP(C)/8591/2026 WP(C)/6892/2026	KAMALINI TRIPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
214	D-WP(C)/8597/2026 WP(C)/6893/2026	CHRISTINA BARU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
215	D-WP(C)/8589/2026 WP(C)/6894/2026	RANJAN KUMAR TRIPATHY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //

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216	D-WP(C)/8605/2026 WP(C)/6895/2026	SUNITA DEVI @ SUNITA DEVI AGARWAL VS STATE BANK OF INDIA, SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	// () //
217	D-WP(C)/8020/2026 WP(C)/6896/2026	SANGRAM HANSDA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// () //
218	D-WP(C)/8041/2026 WP(C)/6897/2026	THE EXECUTIVE ENGINEER (ELECT.), TPNODL, BHADRAK SOUTH ELECTRICAL DIVISION, BHADRAK VS THE REGISTRAR-CUM-SECY, ODISHA HUMAN RIGHTS COMMISSION (OHRC), BHUBANESWAR	PRASANTA KUMAR SATAPATHY VS	// () //
219	D-WP(C)/8221/2026 WP(C)/6898/2026	MATHURANANDA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
220	D-WP(C)/8224/2026 WP(C)/6899/2026	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
221	D-WP(C)/8593/2026 WP(C)/6900/2026	STHITA PRAJNA DAS VS STATE OF ODISHA	SIDDHANT SARANGI VS	// () //
222	D-ABLAPL/6396/2026 ABLAPL/2680/2026	JYOTI PRAKASH SAMAL @ KANHUA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	PATTAMUNDAI /72 /2026 () //
223	D-ABLAPL/6138/2026 ABLAPL/2681/2026	MUKESH MALLICK VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	SAHID NAGAR P.S. /198 /2025 () //
224	D-ABLAPL/6062/2026 ABLAPL/2682/2026	JOSEPH XALXO VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	SECTOR-19 /260 /2025 () //
225	D-ABLAPL/6202/2026 ABLAPL/2683/2026	JAYA NARAYAN PATTANAYAK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIAPANDA /43 /2026 () //
226	D-ABLAPL/6204/2026 ABLAPL/2684/2026	BISWANATH PANDA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	NISCHINTAKOILI /68 /2026 () //
227	D-ABLAPL/6102/2026	PRASANTA KUMAR BEHERA	HEMANTA KUMAR MOHANTA	BHANJPUR /42 /2026

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	ABLAPL/2685/2026	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/6109/2026 ABLAPL/2686/2026	KUNJA BIHARI DAS @ GOI DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /46 /2026 () //
229	D-ABLAPL/6209/2026 ABLAPL/2687/2026	SUSHIL BAGARTI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	MELCHHAMUNDA /243 /2025 () //
230	D-ABLAPL/6213/2026 ABLAPL/2688/2026	JUJESTI SAGAR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PLANTSITE /283 /2025 () //
231	D-ABLAPL/6216/2026 ABLAPL/2689/2026	KABITA RANA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KANTABANJI /64 /2025 () //
232	D-ABLAPL/6112/2026 ABLAPL/2690/2026	ARUN KUMAR SAHU @ ARUN SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamas) 2(A)CC/0000027/2025
233	D-ABLAPL/6220/2026 ABLAPL/2691/2026	KABITA RANA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KANTABANJI /509 /2024 () //
234	D-ABLAPL/6113/2026 ABLAPL/2692/2026	TRINATH SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /29 /2026 () //
235	D-ABLAPL/6362/2026 ABLAPL/2693/2026	KHULURA ROUT @ TUNIA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /288 /2025 () //
236	D-ABLAPL/6229/2026 ABLAPL/2694/2026	GOKULA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /258 /2025 () //
237	D-ABLAPL/6264/2026 ABLAPL/2695/2026	SABU @ SK. EISANULLAH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BHADRAK TOWN /97 /2026 () //
238	D-ABLAPL/6240/2026 ABLAPL/2696/2026	BIJAYA KUMAR SHRICHANDAN VS	MIHIR KANTA RATH VS	KANAS /2 /2025 ()

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239	D-ABLAPL/6272/2026 ABLAPL/2697/2026	STATE OF ODISHA SIMON KUMJHARIA VS STATE OF ODISHA	ARIJEET MISHRA VS	// B.SINGHPUR /176 /2025 () //
240	D-ABLAPL/6255/2026 ABLAPL/2698/2026	MD@ MOHAMMAD SHAHZADA HUSSAIN VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /220 /2025 () //
241	D-ABLAPL/6256/2026 ABLAPL/2699/2026	MD @ MOHAMMAD SHAHZADA HUSSAIN VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /49 /2023 () //
242	D-ABLAPL/6278/2026 ABLAPL/2700/2026	BALARAM SAMAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	LAHUNIPADA /58 /2026 () //
243	D-ABLAPL/2149/2026 ABLAPL/2701/2026	AMARNATH BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /3 /2026 () //
244	D-ABLAPL/6258/2026 ABLAPL/2702/2026	CHITARANJAN SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /44 /2026 () //
245	D-ABLAPL/6281/2026 ABLAPL/2703/2026	SUDHANSU KUMAR VS STATE OF ODISHA	ALEKHA KUMAR SAHOO VS	BARANGA /75 /2026 () //
246	D-ABLAPL/4590/2026 ABLAPL/2704/2026	HRUDAY RANJAN MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BARANGA /45 /2026 () //
247	D-ABLAPL/4941/2026 ABLAPL/2705/2026	SUKA @ SUKHABANDHU SAHOO VS STATE OF ODISHA	BABITA DAS VS	COLLIERY /34 /2026 () //
248	D-ABLAPL/6130/2026 ABLAPL/2706/2026	BRIJESH KUMAR BALABANTARAY VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHILA (BERHAMPUR) /6 /2026 () //
249	D-ABLAPL/5048/2026 ABLAPL/2707/2026	AKLIMA BIBI VS STATE OF ODISHA	DEBASHIS MITRA VS	JAGATSINGPUR /946 /2025 () //

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250	D-ABLAPL/5770/2026 ABLAPL/2708/2026	ALOK BEHERA @ SOTESH BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	BRAHMAGIRI /52 /2026 () //
251	D-ABLAPL/6132/2026 ABLAPL/2709/2026	BIBEK @ DHANA MALLICK VS STATE OF ODISHA	DEBASIS MISHRA VS	BRAMHA BARADA /3 /2026 () //
252	D-ABLAPL/6300/2026 ABLAPL/2710/2026	SK.ANIS @ SK. ANISH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /68 /2026 () //
253	D-ABLAPL/5789/2026 ABLAPL/2711/2026	SIBASANKAR PADHY VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	MAHILA (BERHAMPUR) /10 /2026 () //
254	D-ABLAPL/6286/2026 ABLAPL/2712/2026	DEV ANAND VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /36 /2026 () //
255	D-ABLAPL/6301/2026 ABLAPL/2713/2026	ALEKHA SAHU @ ALEKHA CHANDRA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	GOCHHAPADA /11 /2024 () //
256	D-ABLAPL/5814/2026 ABLAPL/2714/2026	JARRIULLA KHAN VS STATE OF ODISHA	DAMAN KUMAR SAHU VS	BAIDESWAR /182 /2024 () //
257	D-ABLAPL/6287/2026 ABLAPL/2715/2026	DURGA PRASAD NAYAK @ RANJAN VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	JANKIA P.S. /131 /2026 () //
258	D-ABLAPL/6315/2026 ABLAPL/2716/2026	ARJUN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA GRPS /88 /2025 () //
259	D-ABLAPL/5840/2026 ABLAPL/2717/2026	KRUSHNA CHANDRA ROUT VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /30 /2026 () //
260	D-ABLAPL/6289/2026 ABLAPL/2718/2026	FAUWA @ NABIN KANTA DAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATTAMUNDAI MODEL /72 /2026 () //
261	D-ABLAPL/5942/2026	BIBEKANANDA BAL	JAYADEBA BEHERA	TIHIDI /429 /2025

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	ABLAPL/2719/2026	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/6317/2026 ABLAPL/2720/2026	AURO PRASAD MISHRA VS STATE OF ODISHA	LALATENDU DAS VS	PURI TOWN /146 /2012 () //
263	D-ABLAPL/6299/2026 ABLAPL/2721/2026	KAMAL KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /43 /2026 () //
264	D-ABLAPL/5976/2026 ABLAPL/2722/2026	JITENDRA GANNA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BASTA /88 /2026 () //
265	D-ABLAPL/6322/2026 ABLAPL/2723/2026	SIPU SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A 2(A)CC/0000008/2026
266	D-ABLAPL/6302/2026 ABLAPL/2724/2026	PURNA CHANDRA NAIK VS STATE OF ODISHA	ACHYUTA NANDA ROURTRAY VS	KANIHA /394 /2025 () //
267	D-ABLAPL/6017/2026 ABLAPL/2725/2026	SRIKANTA @ SRIKANT NANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAIDYANATHPUR /43 /2026 () //
268	D-ABLAPL/6305/2026 ABLAPL/2726/2026	SIDDHARTH SAHOO @ SIDDHARTHA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	/ /0 () //
269	D-ABLAPL/6310/2026 ABLAPL/2727/2026	B. JITENDRA RAO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /10 /2026 () //
270	D-ABLAPL/6313/2026 ABLAPL/2728/2026	B. JTENDRA RAO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /3 /2026 () //
271	D-ABLAPL/6018/2026 ABLAPL/2729/2026	PANKAJ PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAIDYANATHPUR /43 /2026 () //
272	D-ABLAPL/6314/2026 ABLAPL/2730/2026	PURUSOTTAM SWAIN VS	SHIBANI SHANKAR PRADHAN VS	TIRTOL /123 /2026 ()

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273	D-ABLAPL/6326/2026 ABLAPL/2731/2026	STATE OF ODISHA CHANDAN PATRA VS	CHEERA RANJAN SATAPATHY VS	// TIGIRIA /26 /2026 ()
274	D-ABLAPL/6329/2026 ABLAPL/2732/2026	STATE OF ODISHA SANJUKTA SAMAL VS	PANCHANAN PANIGRAHI VS	// GONDIA /77 /2026 ()
275	D-ABLAPL/6330/2026 ABLAPL/2733/2026	STATE OF ODISHA BHAGABATI SIDHIDA PATTANAIAK VS	BYOMAKESH TRIPATHY VS	// MANGALA BAG /384 /2025 ()
276	D-ABLAPL/6359/2026 ABLAPL/2734/2026	STATE OF ODISHA SUJAY JENA @ BABU VS	AMULYA RATNA PANDA VS	// SINGLA /94 /2021 ()
277	D-ABLAPL/6360/2026 ABLAPL/2735/2026	STATE OF ODISHA SUVRANSU SHEKHAR SAMAL VS	ABHAS MOHANTY VS	// SABARANG /53 /2026 ()
278	D-ABLAPL/6364/2026 ABLAPL/2736/2026	STATE OF ODISHA SOMYARANJAN JENA @ SOUMYA @ PAPU VS	SANGRAM KESHARI ROUT VS	// ANANDAPUR /45 /2026 ()
279	D-ABLAPL/6368/2026 ABLAPL/2737/2026	STATE OF ODISHA PRABHAKAR BEHERA VS	ARJUNA CHARANA BEHERA VS	// PURI SADAR /42 /2026 ()
280	D-ABLAPL/6375/2026 ABLAPL/2738/2026	STATE OF ODISHA KESHAB CHANDRA TAREI VS	AMITAV TRIPATHY VS	// KISSANNAGAR PS /28 /2026 ()
281	D-ABLAPL/6355/2026 ABLAPL/2739/2026	STATE OF ODISHA ADITYA KUMAR BARIK VS	BIRAJA PRASAD NANDA VS	// ASTARANGA MARINE PS /7 /2026 ()
282	D-ABLAPL/6356/2026 ABLAPL/2740/2026	STATE OF ODISHA SASMITA MOHANTY VS	KHUSBU PANIGRAHI VS	// BHADRAK TOWN /44 /2026 ()
283	D-ABLAPL/6358/2026 ABLAPL/2741/2026	STATE OF ODISHA PAPINA @ ASHWINI KUMAR JENA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	// CHOUWAR /255 /2025 () //

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284	D-ABLAPL/6418/2026 ABLAPL/2742/2026	SULOCHANA BEHERA VS STATE OF ODISHA	SARADA PRASANNA MOHARANA VS	MARSHAGHAI /40 /2025 () //
285	D-ABLAPL/6389/2026 ABLAPL/2743/2026	SALIM KHAN @ SEKH SALIM VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /164 /2025 () //
286	D-ABLAPL/6390/2026 ABLAPL/2744/2026	SADDAM MASTANA @ MD MASTAN @ SEKH SALMAN KHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /37 /2026 () //
287	D-ABLAPL/6423/2026 ABLAPL/2745/2026	SUBHAM BISWAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SORO /146 /2026 () //
288	D-ABLAPL/6403/2026 ABLAPL/2746/2026	MANOJ KUMAR BEHERA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	DASPALLA /45 /2026 () //
289	D-ABLAPL/6440/2026 ABLAPL/2747/2026	UMESH RAY VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /58 /2026 () //
290	D-ABLAPL/6455/2026 ABLAPL/2748/2026	BIMALESH NAYAK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	MANCHESWAR P.S. /102 /2026 () //
291	D-ABLAPL/6463/2026 ABLAPL/2749/2026	GADADHAR DAS VS STATE OF ODISHA	SURYA PRAKASH MANAGARAJ VS	BAMBARI /223 /2025 () //
292	D-ABLAPL/6411/2026 ABLAPL/2750/2026	CH. SRIRAM VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	CHANDILI /327 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000830/2025
293	D-ABLAPL/6417/2026 ABLAPL/2751/2026	ABHIMANYU JENA VS STATE OF ODISHA	NILAM SWAIN VS	AGARAPADA /120 /2025 () //
294	D-ABLAPL/6183/2026 ABLAPL/2752/2026	SUSANTA KUMAR MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	SAHID NAGAR P.S. /104 /2026 () //